मानव संसाधन विकास मंत्री (श्री अर्जुन सिंह): (क) मानव संसाधन विकास मंत्रालय का वर्ष 1992–93 के लिए योजनागत श्राबंटन वर्ष 1991–92 के 1526.76 करोड़ रूपये के मुकाबले में समग्र रूप से 1546.00 करोड़ रूपये है। तथापि, मंत्रालय ने 3046.00 करोड़ रू0 के करीब श्रपनी श्रावश्यकताएं प्रक्षे-पित की थीं।

Written Answers

(ख) भ्रौर (ग) भ्राठवीं योजना के भौतिक लक्ष्यों को श्रन्तिम रूप, श्राठवीं योजना के लिए योजनागत परिव्यय जान लेने के बाद ही दिया जा सकता है। भौतिक लक्ष्य भ्रनिवार्य रूप से संसाधनों की उपलब्धता पर निर्भर करेंगे।

### Ban on Tuitions

4193. DR. NARREDDY THULASI REDDY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether there i<sub>8</sub> any proposal to ban tuitions by the teaching staff of Government educational institutions;
  - (b) if so, the details thereof; and
  - (c) if not, the reasons therefor?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI
ARJUN SINGH): (a) to (c) No Sir.
Private paid tuition by Central Government teachers is already prohibited under
the Central Civil Services (Conduct)
Rules. As for prohibition of tuitions by
teachers in State Governments, State Gov-

ernments were advised in 1989 to take appropriate steps to curb the practice of private tuitions by their teachers. Education Acts of some States Ut Administrations also ban private tuitions.

#### Engineering and Medical Students in Civil Services

4194. SHRI KAMAL MORARKA: Will the Minister of HUMAN RE-SOURCE DEVELOPMENT be pleased to state:

- (a) whether it is a fact that a large number of engineering medical and technical students are opting for civil services; if so, the details in this regard for the last 3 years;
- (b) whether it is also a fact that a substantial number of engineering, medical and professional students are opting for studies in foreign countries, if so the number pertaining to the last 3 years, yearwise, the number of those who have settled;
- (c) if so, whether there is any proposal under Government's consideration to provide sufficient professional and employment opportunities to the technocrats; and
  - (d) if so, the details thereof?

THE MINISTER OF HUMAN RE-SOURCE DEVELOPMENT (SHRI ARJUN SYNGH): (a) The number of doctors and engineers recommended for appointment on the results of Civil Services Examination conducted by the Union Public Service Commission during the years 1987, 1988 and 1989 is given below:

Category								Year of 1987	examinat 1988	ion 1989
Doctors .		-			-		-	38	31	30
Engineers	•	•	•	•		•		175	233	244

- (b) Such details are not available.
- (c) and (d) Development programmes in different sectors envisaged in the Eighth Plan are likely to generate substantial employment opportunities for engineering, medical, technical and professional personnel.

# Pensions to Distinguished Artists

- 4195. DR. YELAMANCHILI SIVAJI: Will the Minister of HUMAN RE-SOURCE DEVELOPMENT be pleased to state:
- (a) the number of reputed artists who are sanctioned monthly pension;

- (b) what are the criteria to select them, whether there is any proposal to enhance the pension; and
  - (c) the details of the beneficieries?

THE MINISTER OF HUMAN RE-SOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) Under the scheme entitled "Financial Assistance to Artistes in Indigent Circumstances" 561 reputed artistes are receiving financial assistance.

(b) According to the Scheme, a person: (i) should have made significant contribution to arts and letters etc. (traditional scholars who have made significant contribution in their respective fields are also eligible, absence of any published works notwithstanding), (ii) should not have personal income, including income of his spouse of more than Rs. 1,000|-per month and (iii) should not be less than 58 years of age (this age limit does not apply to the dependants of reputed artistes).

It is proposed to enhance the quantum of financial assistance from Rs. 600|- to Rs. 1000|- per month, w.e.f. 1-4-1992

(c) The 561 artistes, belonging to the various disciplines of culture and art are drawn from all over the country.

4196. [Transferred to the 25th March, 1992]

## Unemployed Engineers in Jammu and Kashmir

4197. SHRI SHABBIR AHMAD SALARIA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased state:

- (a) the number of stipendiary engineers un-employed in Jammu and Kashmir in spite of High Court directives to appoint them;
  - (b) if so, the reasons therefor; and
- (c) whether it is also a fact that they have been sitting on Dharna and have even tried to immolate themselves in

January 1992 because of the non-implementation of the court orders?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) to (c) As per the information received from the Government of Jammu and Kashmir the number of stipendiary engineers unemployed in Jammu and Kashmir is, 1297, who could not be offered employment for want of adequate number of posts and in view of the time taken in the selection process. They have been sitting on Dharna from time to time. However, no immolation has taken place.

# Method of Promotion to the post of P.G.T.

4198. SHRI BEKAL UTSAHI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether it is a fact that as per the existing procedure the vacancies in the grade of PGT against the promotion quota in schools run by the Directorate of Education of Delhi Administration are filled by inviting applications from the serving teachers and not on the basis of information regarding their qualifications available in records with the Directorate or its subordinate offices:
- (b) whether any subjectwise seniority list of teachers for making promotions to the grade of PGT is maintained by the Directorate and if not, the reasons therefor;
- (c) whether it is a fact that the existing procedure of making promotion does not cover teachers who are otherwise senior but are left out for not applying in time and junior teachers who apply get promotion thereby causing recurring financial loss to the senior teachers; and
- (d) what is the policy of the Directoraate as regards the applications representations received from eligible teachers who are left out while making these promotions and whether Government propose to review and modify the existing procedure to make it more rational?